[18 August, 2003] RAJYA SABHA

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S. No.	Name of the States/UTs	Allocation
29.	A & N Islands	117.01
30.	Chandigarh	136.98
31.	D & N Haveli	14.63
32.	Daman & Diu	24.38
33.	Delhi	132.30
34.	Pondicherry	58.70
	Total:	10074.00

Preparation of Third Master Plan

†2837. SHRI KAPIL SIBAL : SHRI RAJIV RANJAN SINGH 'LALAN':

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Government, while observing the guidelines issued for the third Master Plan for Delhi, have given the responsibility of preparing the draft for the Master Plan to an institution;

(b) if so, the name of the said institution and the reasons behind the selection of the said institution for the said responsibility; and

(c) by when the said task is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) to (c) The Government has issued guidelines to DDA on 28-7-2003 for facilitating formulation of the Master Plan for Delhi 2021. According to the provisions of the Delhi Development Act, 1957, the responsibility for preparation of the Master Plan for Delhi vests with the Delhi Development Authority (DDA), and the DDA fulfils the same with the help of professionals and experts in various aspects of Urban Planning DDA has been advised to formulate the Draft Master Plan for Delhi 2021 at the earliest through a process of consultation.

† Original notice of the question was received in Hindi.

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